Decline in Growth of Tourism in India

*336. SHRI K. L. N. PRASAD:
SHRI N. P. CHENGALRAYA NAIDU:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that although the growth of tourism in India showed an improvement during 1980-81, it fell short of the projected 15 per cent growth;

(b) if so, what are the reasons therefor;

(c) whether it is also a fact that for studying the trends in tourist arrivals, the Department of Tourism has grouped the various tourist generating markets into ten regions; and

(d) if so, what are the details thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) Yes, Sir.

(b) The major reasons were substantial increase in air-fares due to escalation in the price of fuel, disturbed conditions in some of the neighbouring countries, inflationary and recessionary trends in the traditional tourist generating markets.

(c) Yes, Sir.

(d) Detailed statistics computed for the period January to September 1981 show that among the ten regions, tourists from Western Europe recorded an increase of 10,198 (4.7 per cent) over the corresponding period of last year, West Asia recorded an increase in tourist arrivals of 9,078 (14.7 per cent), South East Asia 5,253 (12.7 per cent), Africa 5,006 (20.0 per cent), North America 4,550 (6.9 per cent), South Asia 3,560 (5.1 per cent) Central and South America 2.647 (45.3 per cent) and Eastern Europe 2,218 (17.4 per cent). In the case of Australasia and East Asia a decline of 1,886 (9.8 per cent) and 109 (0.4 per cent) respectively was registered in tourist arrivals during the above period.

पलामू जिले में बैंको में धोखा धड़ी

*337. श्री हुक्मदेव नारायण यादव : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि कुछ संसद सदस्यों ने 17 मार्च, 1981 को इस आशय का एक पत्र लिखा था कि बिहार के पलामू जिले में एक व्यक्ति ने बैंकों के मैनेजरो के साथ सांठ-गांठ करके बैंकों की विभिन्न शाखाओं से धोखाधड़ी से लाखों रुपये निकाल लिये थे; और

(ख) यदि हां, तो इस मामले में कब से जांच चल रही है तथा दोषी व्यक्तियों को सजा देने के लिए क्या कार्यवाही की जा रही है?

वित्त मंत्रालय में उपमंत्री (श्री मगनभाई बरोट) : (क) जी, हां,।

(ख) भारतीय स्टेट बैंक ने सूचना दी है कि अन्तर्ग्रस्त व्यक्तियों को उसने कुछ समय पहले निलम्बित कर दिया था और उनके खिलाफ अनुशासनात्मक कार्यवाही भी शुरु कर दी थी। स्टेट बैंक ने यह भी सूचना दी है कि अपनी बकाया की वसूली के लिये उसने अंतर्ग्रस्त फर्म के विरुद्ध एक दीवानी दावा दायर किया है और इस मामले को जांच के लिए केन्द्रीय जांच ब्यूरों को सौंप दिया है।